

SUPPLIES be pleased to state:

(a) the allocation of levy sugar to Orissa during 1989-90, month-wise;

(b) whether it is a fact that the allocation of levy sugar made to Orissa in 1989-90 was inadequate against its requirement; and

(c) if so, the steps taken to enhance the allocation of levy sugar to Orissa in 1990-91?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI NATHU RAM MIRDHA): (a) and (b). Under the present policy of partial control, levy sugar allotments to State Governments/Union Territories are made on uniform norms of ensuring minimum 425 gms per capita monthly availability for projected population as on 1.10.1986 effective from 1st February, 1987. Accordingly, monthly levy sugar quota for Orissa is 12393 tonnes.

(c) Keeping in view the present estimated sugar production and availability, it will not be possible to revise the norms of levy sugar allocation to States/Union Territories at present.

Light Grade Edible Oils for Vanaspati

6540. SHRIGOPI NATH GAJAPATHI: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether it is a fact that light grade edible oils are being increasingly used in the manufacture of vanaspati;

(b) whether Government are aware that prolonged consumption of these oil may cause cancer;

(c) if so, whether Government propose to ban the use of light grade edible oils in the manufacture of vanaspati; and

(d) if not, the reasons therefor?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI NATHU RAM MIRDHA):

(a) In so far as edible oils are concerned there is not such oil as light grade edible oil.

(b) to (d). Question does not arise.

Clearance of Chartered Fishing Applications

6541. SHRI PRAKASH V. PATIL: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether Government had invited proposal for charter fishing trawlers in August, 1989;

(c) if so, the details of companies who applied for charter fishing trawlers;

(c) the number of proposal cleared so far; and

(d) the time by which the remaining proposals likely to be cleared?

THE MINISTER FOR TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) Yes, Sir.

(b) A statement is attached.

(c) and (d). All the proposal were considered by the Charter Screening Committee. No Letter of Intent has been issued so far.